

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(25)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : CA/104 & 105/CAA/2017

NAME OF THE TRANSFEROR : SICAL MULTIMODAL AND RAIL TRANSPORT

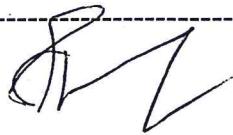
NAME OF THE TRANSFERRE : SICAL BANGALORE LOGISTICS PARK LTD

UNDER SECTION : 230

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. P. Sriram - PCS for
applicants
9940336666



ORDER

Mr. P. Sriram, PCS for Applicants present and prayed time for submitting arguments. At request, time is enlarged. **Put up on 12.07.2017 at 10.30 A.M.**


(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)

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